

Financial Restructuring Authority for Weak Banks

*420. SHRI P. K. MAHESHWARI: Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up a Financial Restructuring Authority for the weak Nationalised Banks;

(b) if so, whether Government have also finalised the guidelines for this Authority;

(c) the details thereof and the objectives of this Authority;

(d) the details of weak banks for which this Authority is being set up; and

(e) the time by which the turn around task is likely to be completed by the said Authority?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) No, Sir.

(b) to (e) Do not arise.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

National Action Plan for expansion of Air Services

3101. SHRIMATI BASANTI SARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have worked out any National Action Plan for the expansion of air services in the country;

(b) if so, the scheme-wise details drawn up for the purpose for 1999-2000 and 2000-2001;

(c) the details of fund allotted for the same; and

(d) the details of achievements made so far in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No, Sir. A list of Domestic stations covered by Indian Airlines/Alliance Air is, however, enclosed for kind information. (See below)

(b) to (d) Do not arise.